

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

STARRED QUESTION NO:318
ANSWERED ON:14.08.2000
MEMORANDUM OF UNDERSTANDING WITH THE CSIR & CCRUM
VILAS BABURAO MUTTEMWAR

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Unani medicine system is being mixed with modern science to enable it to measure up to global clinical and pharmaceutical standards for its commercial exploitation;
- (b) if so, whether the Council of Scientific and Industrial Research (CSIR) has signed a Memorandum of Understanding with the Central Council for Research in Unani Medicine;
- (c) if so, the details thereof;
- (d) whether the facility will help in establishing standardisation procedure with improved processing and preserving techniques; and
- (e) if so, the details of the MoU reached with CSIR and CCRUM?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR)

(a) to (e): The Council of Scientific and Industrial Research (CSIR) and the Central Council for Research in Unani Medicine (CCRUM) have signed a Memorandum of Understanding to develop viable bio-active molecules and to establish standardization procedures and improved processing and preserving techniques applicable to Unani system of Medicines for single drugs and compound formulations for Global competition. CSIR will also assist CCRUM in developing appropriate agro-technologies for growing plants and appropriate methods of storage of plant raw materials. The responsibilities of both the organisations have been delineated. CSIR would provide training, technical advice and assistance and CCRUM inputs in terms of plants and drugs. The Memorandum Of Understanding shall be valid for 5 years extendable with mutual agreements. Intellectual property generated would be equally shared. There would be a Joint Implementation Committee to oversee the implementation.